


Crl. Appeal No. 44(4)/2019

06.04.2022

Learned Advocate for the Appellant has filed hajira.

In view of the Order passed today in Crl. Misc. Case No. 17/2019, this Crl. Appeal stands dismissed.

Send a copy of this Order and also a copy of the Order passed today in Crl. Misc. Case No. 17/2019 to the learned Court below for information.


Addl. Sessions Judge,
Addl. District & Sessions Judge
Dibrugarh